

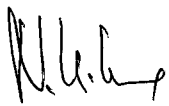
Dated: 10/11/93.

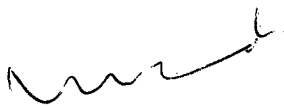
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Applicant by Sh. K. D. Deshpande.
Notice before admission. Shri Bardo
takes notice. Since the appeal filed
by the applicant- on 22/5/93 before
the Chairman, Ordnance Factory
Board is still pending and the
departmental remedies have not
yet been exhausted, the petition
cannot be entertained.

Shri Bardo states that the
appeal would be disposed of within
two months from today. In view
of this O.A. is dismissed.
No order as to costs.

pet


(N.K. Verma)
MCA)


(M.S. Deshpande)
V/C.

10/11/93
order/Judgement despatched
to Applicant/Respondent (s)
on 30/12/93


1/1/94